

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 464 of 2019

IN THE MATTER OF:

Mahaveer Ginning & Pressing

....Appellant

Vs.

PMP Textiles Spinning Mills Ltd.

....Respondent

Present:

For Appellant: None

For Respondent: Mr. B. Karunakaran, Advocate

O R D E R

24.02.2020: For filing of an Affidavit setting out necessary particulars and details in regard to alleged payments made, at request of Learned Counsel for the Respondent, the matter is adjourned to **26th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn